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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.472/BB/2018	For admission	Sec 252	M/s Sukrut human and Organization Consultants Pvt Ltd	Manjunath S Advocate	ROC	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

MANJUNATH. S.
ADVOCATE
9900579245

Petitioner



RESPONDENT/s :

ORDER

Heard Shri Manjunath S, Learned Counsel for Petitioner.

Admit. Issue notice to ROC, Karnataka. Registry to prepare notice; Petitioner is directed to collect notice from the Registry and serve on ROC, Karnataka and file proof of service.

Post the case on 26.09.2018.


Member (T)


Member (J)